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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 40/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: EZ XBRL Solutions Inc.
V/s.
M/s. EZ-XBRL Solutions Pvt. Ltd. & Ors.

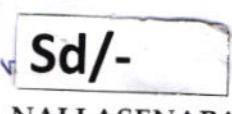
SECTION OF THE COMPANIES ACT: 98, 241 & 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Rahul D. Oak a/w Siddhesh Shetye	Advocates in Petitioners.	
2)	NITIN D. CHAPKE (Respondent No. 2)		

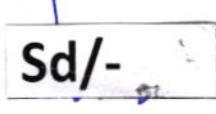
ORDER

CP 40/98,241-242/NCLT/MB/MAH/2016

For the Respondent Counsel is not present and the representation from R2 in person is not proper, at request of the Petitioner Counsel as well as R2, list this matter on 22.9.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)